Annexure-7

Name of the Corporate Debtor: RG INFRA-BUILD PRIVATE LIMITED IN LIQUIDATION

Date of Commencement of Liquidation: 16-03-2023; List of Stakeholders as on Date: 09.03.2026

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl.	Name of stakeholdes	Category of stakeholders	Identifi catio n No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues,that may be set off	Amount of claim rejected	Amount of claim under verificat io n	Remarks
		(preference shareholder s / equity shareholder s / partners / others)		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed (ues/No)	Amount covered by guarantee	% share in total amount of claim admitted					
1	Atul Paper Pvt Ltd	Others		27.04.2023	25,185,025.00	20,100,000.00	advance for purchase of property	No	No	No	100%	0	0	5,085,025.00	0	Claiment has filed claim as financial creditor .Hon'ble NCLAT order dated 17.07.2025 directed the liquidator to accept their claim as per IBC provision. Interest not accepted
Total					25,185,025.00	20,100,000.00										